

F.No. 01(03)/Roster/CESTAT/2023-Part-II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 24.07.2023

**ORDER NO. 129 of 2023**

Hon'ble President is pleased to partially modify the roster order no. 101 of 2023 for CESTAT, New Delhi from 31.07.2023 to 29.09.2023 as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 31.07.2023 to 29.09.2023	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Excise and Service Tax Division Bench matters
From 31.07.2023 to 11.08.2023	Dr. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Customs Division Bench matters

Note:

1. In the event of tour/ leave/ Chamber work of Hon'ble President or/and Dr. Rachna Gupta, Member (Judicial), Ms. Binu Tamta, Member (Judicial), will sit in that Division Bench. If both the Hon'ble President and Dr. Rachna Gupta, Member (Judicial) are on leave/tour, Bench comprising Ms. Binu Tamta, Member (Judicial) and Mr. P. V. Subba Rao, Member (Technical) will hear all Division Bench matters and Ms. Hemambika R. Priya, Member (Technical) will sit in the Single Member Bench.
2. In the event of tour/leave/Chamber work of any Technical Member, the other available Division Bench will hear all the matters and the Judicial Member will sit in the Single Member Bench.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders"/"court proceedings".

By Order

(Bineesh Kumar K. S.)  
Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2023-Part-II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 24.07.2023

**ORDER NO. 130 of 2023**

Hon'ble President is pleased to partially modify the roster order no. 101 of 2023 for CESTAT, New Delhi on 24.08.2023 as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 24.08.2023 and on subsequent dates, if adjourned	Hon'ble Mr. Justice Dilip Gupta, President, Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Anti Dumping Matters

Note:

1. During the hearing of Anti Dumping cases, the Division Bench of Dr. Rachna Gupta, Member (Judicial) and Ms. Hemambika R. Priya, Member (Technical) will hear all the Division Bench lists.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders"/"court proceedings".

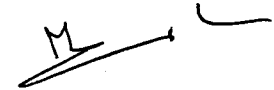
By Order



(Bineesh Kumar K. S.)  
Registrar

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Deputy Registrar